

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 46

**IA No. 1691/99/2023
And**

CP (IB) No. 44/Chd/Pb/2023

Under Section 95 & 99, IBC 2016

In the matter of:-

Indian Bank

..Petitioner

Vs.

Puneet Bedi

..Personal Guarantor

As the Hon'ble Member(Technical) is holding Court with the Hon'ble Member (Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to 01.11.2023.

Sd/-

Court Officer

August 03, 2023
PRF